

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 108/TT/2013

Date: 17.6.2013

To,  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission tariff for assets under Sasan UMPP transmission system in Western Region for tariff block 2009-14

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 17.7.2013:-

- (i) Supporting documents for "Bond XLI", "IBRD-V" and "Proposed Domestic Loan 12-13 at 8.80%" for interest rate and repayment schedule;
- (ii) Status of assets, covered in the petition with anticipated date of commercial operation. Revised management certificate along with revised tariff forms and supporting documents for interest rate, if there is any change in anticipated date of commercial operation;
- (iii) Detailed working of IDC for the entire project "Sasan UMPP transmission system" and working of apportionment of IEDC and IDC in various assets of the Sasan UMPP transmission system along with the supporting documents.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)